(141)

Declaration of Assets and Liabilities

Year 2023-24

I, RAJESH KUMARsøn/daughter/wife of LAXMI KUMARI
aged 37 Pays years, belonging to DHAR VIDHAN SABAA
service and presently working as OFPICE ATTENDENT.
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)) Cash	2000/-			- Nume	Etc. Name
(iii	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	WIL	WIL	NILL	MEL	MIL
(111)	Debentures and Shares in	NIL	MEL	MIL	MIL	NLL
	companies				The second	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MEL	MiT	NIL	NIL	MIL
(v)	Motor Vehicles (details of make, etc.)	NIL	VIET	MIL	WEL	NIL
(vi)	Jewellery (give details of weight and value)	NIT	NIL	NEL	NIT	NITL
(vii)	Other assets, such as values of claims / interests	MEL	WIL	WIL	NIL	NIT

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		5. District	200 - 100 -		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				jagras sekultera i Ludasses en jagras Jagrasses en jagras	
(iii)	Buildings (Commercial and residential)					A
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	_				
	- Current market				U. h.c. 110-5 2 a 4 a lacen 2.75	
(v)	Others (such as interest in property)	-	-			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		4 3 4 5 5 6 6 6 6 6 6 6 6 6 6 6 6 6 6 6 6 6
	(ii) Loans from financial institutions	- 1	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments		

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	dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PANNOL EWMPK7300F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Personal Detail

GPF/CPF/PRAN No	o. :-	110128365431
Gender	:-	M/F)
Date of Birth	:-	(1091986 - OD/MM/YYYY
Class/Group	i-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	CHAPRA.
I hereby	declare	that the above details are true to the best of my
knowledge and b	elief.	

Signature Rayexh Kumar

Name of Employee: RAJESH KUMAR.

Designation: OF PICE PATTENDENT

Department: BLHAR UIDHAN SABHA

Note:

Place: 19ATNA

Date: 15/02/24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rajush Kumar 15/02/24